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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.270, 306 & 460/2018 & IA No. 302 & 1060/2019 in CP No. 73/97/HDB/2016
NAME OF THE COMPANY	Gagan Aerospace Ltd
NAME OF THE PETITIONER(S)	Dr. Subba Rao Pavuluri
NAME OF THE RESPONDENT(S)	Gagan Aerospace Ltd & 03 others
UNDER SECTION	97

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sachin Sharma (for Mysyanu)	Adv	9848765475	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

ORDER


Counsel for Petitioner is present. PCS for Respondents is present.

IAs 270, 306 & 460 of 2018 and IAs No 302 & 1060 of 2019 are also listed today.

Both main petition and IAs are listed on 27.01.2020.


Member (T)

Binnu


Member (J)